

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **29.03.2023** (WEDNESDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10:30 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,  
Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 293/2022	Union Bank of India Vs P.K.Balasubramaniam	Mr. N Somasundaar	Mr. K. Chandrasekaran
2	Comp App (AT) (CH) (Ins) No. 333/2021	Sree Ganesh Constructions Vs IVRCL Ltd Represented by Suntanu Sinha Liquidator	Mr.Y Suryanarayana	Mr. Nityavendhan K
3	Comp App (AT) (CH) (Ins) No. 70/2023 IA No. 253 & 254/2023	Air Travel Enterprises India Limited & Anr. Vs Union Bank of India & Anr.	Dr. KS Ravichandran	Mr. Varun Srinivasan

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 82/2023 For Condone Delay IA No. 296/2023 For Stay IA No. 297/2023	Ebenezar Inbaraj Erstwhile RP of Regen Powertech Pvt Ltd Vs TVH Energy Resources Pvt Ltd	Mr. AG Sathyanarayana	
5	Comp App (AT) (CH) (Ins) No. 83/2023 To Dispense with IA No. 299/2023 For Stay IA No. 300/2023	Dr. S Jackson Vs St. John Freight System Ltd	Ms. G Pavithra	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Contempt App No. 1/2022 in Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
7	Comp. App (AT) (CH) (Ins) No. 23/2022 For Exemption IA No. 48/2022	Nish Elgha Technologies P Ltd Vs Hindustan Newsprint Ltd & Anr	Mr. Sandeep Gopalakrishnan	Mr. PV Vinod - R2 Mr. Shivshankar R Panicker- R3
8	Comp App (AT) (CH) (Ins) No. 191/2022	Mr. S Viswanathan Vs Canara Bank  <b>WITH</b>	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
9	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	Mr. S Viswanathan Vs Canara Bank	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
10	Comp App AT) (CH) (Ins) No. 438/2022 For Stay IA No.1109/2022, For Exemption IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar
11	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023	GVRS Manian Vs R.Venkatakrishnan Liquidator St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA (AT) No. 76/2021 (CA (AT) No. 122/2018)	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors  <b>WITH</b>	Mr. G Ramakrishna Prasad	Mr. Roshan Atiq- R1- R9

13	TA (AT) 77/2021 (CA (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors <b>WITH</b>	Mr. Mohd Wasay Khan	Mr. Roshan Atiq- R1-R9
14	TA (AT) No. 78/2021 (CA (AT) No.210/2018)	Rayudu Nagabhushan & 17 Ors Vs S K Bigstar Foods Limited & 22 Ors <b>WITH</b>	Mr. John Mathew	Mr. Roshan Atiq- R2-R10
15	TA (AT)No. 80/2021 (CA (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors	Mr. John Mathew	Mr. Roshan Atiq- R2-R10
16	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr. <b>WITH</b>	Mr. TK Bhaskar	Mr. Goutham Shivshankar- R1
17	TA (AT) No. 44/2022 (CA (AT) No. 324/2019)	M/s Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors	Mr. TK Bhaskar	Mr. Saurabh Agarwal - R5
18	Comp App (AT) No.39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022	Union of India Vs Megacity Bangalore Developers and Builders Ltd. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun R2 Mr. Joseph PookkatR3
19	Comp App (AT) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun R2 Mr. Joseph PookkatR3
20	Comp App (AT) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd.	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun R2 Mr. Joseph PookkatR3
21	Comp App (AT) (CH) (Ins) No.52/2021 For Stay	KCP Shivraman Vs.	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishnan Ravi

	IA No. 118 & IA No.681/2021 For Urgent Hearing IA No. 120/2021 To Implead IA No. 279/2022	Ms. Aneetha Subramaniam Resolution Professional - Karur KCP Packkagings		
22	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 For Exemption IA No. 655/2021 For Urgent Hearing IA No. 656/2021 To Implead IA No. 102/2023 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Ms. Preeti Mohan Mr. Raj Jhabakh	Mr. S ChidambaramR1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika- R3 Mr. Naresh Kumar Sangam- R5 Ms. Anju Jain- R6 Mr. Sriram Venkatavaradan- R7 Mr. A Chakravarthy Mudiraj- R11
23	Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs. Expat Projects and Development Pvt Ltd	Mr. Kaushik Ramaswamy	M/s Uday Shankar Associates
24	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022, For Condone Delay IA No.117/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Vs BMW India Pvt Ltd & Anr	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
25	Comp App (AT) (CH) (Ins) No. 288/2022 Leave to file IA No. 607/2022 To dispense with IA No. 605/2022 For Stay IA No. 606/2022	Pace Biomedical Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	Mr. Bijoy P Pulipra- R1 Mr. Pradeep Joy- R2
26	Comp App (AT) (CH) (Ins) No. 403/2022 For Exemption IA No. 979/2022 Additional Documents IA No. 980/2022 For Stay IA No. 978/2022	Bhavna Jain Vs State Bank of India & Anr	Mr. Pawan Jhabakh	Mr.Chandrasekaran- R1

27	Comp App (AT) (CH) (Ins) No. 301/2021 For Stay IA No. 638/2021 To Implead IA No. 84/2022	Ashique Ponnamparambath & Anr Vs BMW India Financial Services Pvt Ltd  <b>WITH</b>	Mr. Eshwar Sabapathy	Mr. Sharath Chandran
28	Comp App (AT) (CH) (Ins) No. 4/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023 For Directions IA No. 105/2023	Ashique Ponnamparambath Vs Reuben Joseph  <b>WITH</b>	Mr. Eshwar Sabapathy	Mr. Sharath Chandran
29	Comp App (AT) (CH) (Ins) No. 22/2023 For Stay IA No. 65/2023 For Stay IA No. 199 & 257/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. Eshwar Sabapathy	Mr. Sharath Chandran

**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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